GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 06.02.2018

Heavy Engineering Corporation

543. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the payment of pension and gratuity of retired employees of Heavy Engineering Corporation in Ranchi is being delayed due to which employees are agitating;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for timely payment of the same and the extent to which success has been achieved by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): Heavy Engineering Corporation (HEC), Ranchi has informed that the employees working in company are covered under Employees Pension Scheme, 1995. Therefore, the disbursement of their pension is done by Regional Provident Fund Organization only. Payment of gratuity has been paid to the retired employees of Company who have retired upto 31.03.2017.

Company has reported that at present, there is no agitation going on the issue of payment of pension and gratuity to the retired employees of Company.

(c): Payment of salaries and statutory dues to employees of CPSEs is the responsibility of the management of the Company. Steps have been taken to monetize the land assets not presently in use by the Company by transferring the same to the Govt. of Jharkhand to raise resources and pay off the liabilities, including statutory dues to employees of the Company.
